Export of Iron and Chrome Ore

1237. SHRI NARENDRA PRADHAN: Will the Minister of COMMERCE be pleased to state:

- (a) what is the total quantity of iron ore and chrome ore exported and the amount of foreign exchange earned from such export; and
- (b) the State-wise break-up of the revenue earnings in respect thereof?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEDGE):
(a) The total quantity of iron ore and chrome ore exported and the amount of

foreign exchange earned by MMTC during 1997-98 is given below:

(Qty; Lakh Tonnes; Value; Rs. Crores; Provisional)

Qty	Value
Iron ore 113.75	828.19
Chrome ore 2.70	94.20

(b) MMTC maintains portwise breakup of Iron ore exports. Iron ore exports from various ports in the last two years are follows:

Port	1996-97 Qty.	1997-98 (Prov.)		
		Val.	Qty.	Val.
Vizag	37.85	284.95	37.63	303.90
Madras	46.41	310.16	55.87	390.12
Paradip	10.90	68.44	9.88	63.47
Goa	4.09	20.65	10.37	70.70
Hazira		_	_	_
By Road				
(Nepal)	0.04	0.10	_	_
Total	99.29	684.30	113.75	828.19

(Qty:- Lakh Tonnes/Value; Rs. Crores)

Export of Chrome ore during the last two years is as follows:

Port	1996-97		1997-98	
	Qty.	Val.	Qty.	Val.
Paradip	2.92	127.35	2.70	94.20

(Qty.: Lakh Tonnes/Value; Rs. Crores)

Revamping of Patents Bill

1238. DR. B. B. DUTTA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government are reworking on the Patents Bill;
- (b) if so, how the proposed Bill will differ from the earlier one;
- (c) whether Government have set up an expert group to have a fresh look at various pending issues related to Intellectual Property Rights (IPRS); and
 - (d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI SIKANKDER BAKHT): (a) and (b) No final decisions have been taken

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